

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.	Archi Agarwal	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Vishal Singhal Srishti Tiwari

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
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### For Hearing

3.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	Ravi Raghunath
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02:00 PM

### For Hearing

4.	Comp. App (AT) No. 275 of 2017 & I.A. No. 2512 & 3016 of 2019	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
5.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar